

The Integrated Energy Policy (2008) approved by the Government has, *inter-alia* recommended that "a reserve, equivalent to 90 days of oil imports should be maintained for strategic-cum-buffer stock purposes and/or buy options for emergency supplies from neighboring large storages such as those available in Singapore. The buffer stocks should be used to address short-term price volatility...". The country currently has approximately 72 days of crude oil and petroleum products cover on import basis. In order to further increase the Strategic crude oil storage capacity, ISPRL has undertaken a detailed feasibility study for construction of additional 12.5 MMT of crude oil storages in Phase-II at four locations *viz.* Bikaner, Rajkot, Chandikhol and Padur.

Lobbies against stopping of oil imports

290. SHRI SANJAY RAUT: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Ministry is facing lobbies that do not want India to stop importing oil;

(b) whether the Ministry is also facing constant threats from lobbies who want to have their way; and

(c) if so, the details thereof and the action Government is taking to sideline the lobbies?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) and (b) No, Sir.

(c) Does not arise.

Shareholding of GAIL in China gas

291. SHRI RAM KRIPAL YADAV: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Gas Authority of India Limited (GAIL) is having share holding in China Gas;